CENTRAL ADMINISTRATIVÉ TRIBUNAL CALCUTTA BENCH



No. CPC 351/39/ 2016 OA 351/63/2014

Present: Hon'ble Mr.A.K.Patnaik, Judicial Member

Hon'ble Ms. Jaya Das Gupta, Administrative Member

1. Andaman & Nicobar Teachers' Assn Having office at Goal Ghar Port Blair Tehsil,
South Andaman,
Represented through
Suresh Narayan,
General Secretary,
A&N Teachers' Assn.,
R/o Dugnabad,
Port Blair Tehsil,
South Andaman.

2. Shri J.DAsan Pushparajan,
Post Graduate Teacher,
Govt. Sr. Sec. School,
Port Mout,
Ferrargunj Tehsil,
South Andaman.

...APPLICANT

VERSUS

Professor D.P.Agarwal, Chairman, Union Public Service Commission (UPSC) Dholpur House, Shahjan Road, New Delhi – 110069.

...RESPONDENTS

For the applicant

Mr.P.K.Arora, counsel

For the respondents

Mr.A.K.Chattopadhyay, counsel

ORDER (ORAL)

Mr.A.K.Patnaik, J.M.

Heard Mr.P.K.Arora, ld. Counsel appearing for the petitioner and Mr.A.K.Chattopadhyay, ld. Counsel appearing for the alleged contemnors.

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- 2. After going through the compliance report, we find that no contempt exists as on date.
- 3. Accordingly the Contempt Petition is dropped and notices, if any, discharged.

(JAYA DAS GUPTA) MEMBER (A) (A.K.PATNAIK) MEMBER (J)

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